

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.1008/2019

New Delhi this the 29th day of March, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Ms. Garima, aged about 26 years,
TGT Maths (Group-B)
D/o Sh. Dharambir
R/o C-76, Darsh Rath Puri,
Gali No. 05, Near Dabri
Palam Road,
New Delhi.

- Applicant

(By Advocate: Mr. Narendra Kumar Sharma with Ms. Suman Sharma)

Versus

1. Govt. of NCT of Delhi,
Through its Chief Secretary
Delhi Secretariat
I.P. Estate,
New Delhi.110002.
2. Delhi Subordinate Services Selection Board,
Through its Chairperson
F-18, Institutional Area, Karkardooma,
New Delhi-110032
3. The Director of Education
Govt. of NCT of Delhi,
Old Secretariat,
Near Vidhan Sabha, Civil Lines,
Delhi-110054.

- Respondents

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

The applicant has filed this OA, claiming the following reliefs:-

- "(a) Direct the respondents to allow the applicant to submit the documents for document verification and accept the same; and
- (b) Direct the respondents to further consider and appoint the applicant to the post of TGT Maths (Female) Post Code 134/17;
- (c) Set aside/quash the impugned orders/reply sent by the Respondents to the applicant for not allowing her to download her e-dossier after the cut-off date because

they never intimated the applicant through SMS or e-mail, moreover, she was ill and taking rest at her native village and to direct the respondents to download her e-dossier with her documents as she is well qualified;

(d) Pass any other and further order as this Hon'ble Tribunal may deem fit, just and proper in the facts and circumstances of the case."

2. This OA has been filed by the applicant seeking relief to upload her documents for the post of TGT (Math) Female (Post Code 134/17) in view of the fact that she did not receive any SMS in this matter because of which she could not upload the e-dossier in time. The respondents are directed to receive the same if she submits it by 01.04.2019. It is made clear that no further time will be given to the applicant because the last date for uploading the documents was 09.03.2019 and the period cannot be extended indefinitely.

3. With the above directions, the OA stands disposed of at the admission stage itself.

Order '**dasti**'.

(S. N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)